4. The monthly monetary allowances which are given to the recipients of various gallantry awards are furnished below:—

| | Rs. p.m. |
|----------------------|----------|
| (i) Param Vir Chakra | 100/- |
| (ii) Maha Vir Chakra | 75/- |
| (iii) Vir Chakra | 50/- |
| (iv) Ashoka Chakra | . 90/- |
| (v) Kirti Chakra | 65/- |
| (vi) Shaurya Chakra | 40/- |
| | |

In addition to the above, the State Governments have laid down their own scales for Ex-Gratia grants to the recipients belonging to or domiciled in the States.

Payment to Honorarium and Over Time Allowance

2572. SHRI ASHWANI KUMAR: SHRI JAGDAMB1 PRASAD YADAV :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that some members of the staff in his Ministry have been paid honorarium in addition to overtime allowance; and

(b) if so, what are the details containing break up of the number of persons to whom honorarium and overtime allowance has been paid simultaneously and the amount thus paid to them during each of the last three years?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). No member of the staff of this Ministry has been paid over time allowance for the same work which honorarium has been sanctioned during the financial years 1979-80, 1980-81 and 1981-82.

Civilian Authorisation in Civilian Officers Cadre

2573. SHRIKALRAJMISHRA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that 20 per cent civilian authorisation has been given to civilian officers (CCOs) cadre also ; if not, what are the reasons therefor; and

(b) whether it is a fact that JCOs/ NCOs having 10 years service are commissioned against that vacancies of officers reserved for more experienced Office Superintendents having more than 30-35 years of service?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : (a) No, Sir. Each Post of Civilian Gazetted Officer (CGOs and not CCOs) is authorised on the basis of functional requirement.

(b) No, Sir.

Split between Defence Research and Development Organisation and Directorate of Inspection Organisation

2574. SHRI HARISHANKAR BHABHRA : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that Defence Research and Development and Inspection Organisation was split in 1976 into the two organisations known as D.R.D.O. and D.I.O;

(b) whether it is also a fact that the retirement age of the permanently seconded service officers in the